

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

C.P. 13/2004 in OA 855/2000
C.P. 14/2004 in OA 857/2000
C.P. 15/2004 in OA 858/2000
C.P. 16/2004 in OA 859/2000
C.P. 17/2004 in OA 860/2000

TRIBUNAL'S ORDER

DATED: 17.2.2004

Applicant by Shri Peter Lobo.

Heard the learned counsel for the applicant. Perused the C.P. The respondents have not complied with the order within the stipulated period.

Issue show cause notice to respondent No. 2 and 3 as to why the contempt proceedings should not be proceeded against them.

List the case on 16.3.2004.


(S.G. Deshmukh)
Member(J)


(A.K. Agarwal)
Vice Chairman

NS